

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 794/252/HDB/2018
NAME OF THE COMPANY	Cynosure Enterprises Ltd
NAME OF THE PETITIONER(S)	Cynosure Enterprises Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K.PHANINDRA	PLC	csphanindra@gmail.com	Phanindra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Adv.	9160001435	T.S.R.

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for RoC.

Applicant filed proof of service of copy of petition on RoC.

Applicant is directed to issue notice to RoC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 21.08.2018 for report of RoC and hearing.


MEMBER JUDICIAL